

**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat, Jammu**

**Notification
Jammu, the 26 May, 2020**

S.O 178 In exercise of the powers conferred by sub-section (1) of Section 4 of the Jammu and Kashmir Housing Board Act, 1976, (Act No. VII of 1976) and in supersession of all previous notifications issued on the subject, the Government hereby direct that the J&K Housing Board constituted vide notification SRO-267 dated 12.05.1976, shall consist of the following members; namely:-

1	Principal Secretary to the Government, Housing and Urban Development Department	Chairperson
2	Principal Secretary to Government, Planning, Development & Monitoring Department	Member
3	Principal Secretary to Government, Public Works (R&B) Department	Member
4	Divisional Commissioner, Jammu	Member
5	Divisional Commissioner, Kashmir	Member
6	Managing Director, J&K Housing Board	Member Secretary
7	Representative of the Finance Department not below the rank of Additional Secretary	Member
8	Chief Town Planner, Jammu	Member
9	Chief Town Planner, Kashmir	Member

The term of the office of the aforesaid members shall be two years.

By order of the Lieutenant Governor.

Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to Government,
Housing & Urban Dev. Department

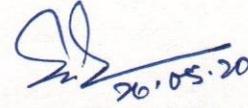
No:HUD-26/2002/SDA-II

Dated:-26 -05. 2020

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to the Lieutenant Governor, J&K.
3. Principal Secretary to the Government, Revenue Department.
4. Principal Secretary to the Government, Planning Development & Monitoring Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Divisional Commissioner, Kashmir

7. Commissioner/Secretary to the Government, Public Works(R&B) Department
8. Divisional Commissioner, Jammu
9. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
10. Managing Director, J&K Housing Board.
11. Chief Town Planner, Jammu/Kashmir.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Principal Secretary to the Government, Housing and Urban Development Department.
14. Stock file (w.2.s.c).



20.05.20

(Pankaj Kumar Sharma) KAS
Additional Secretary to Government,
Housing & Urban Dev. Department